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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1385/2001

New Delhi this the 30th day of May, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri S.A.T.Rizvi, Member (A)

1. Shri A.K.Bhattacharya,
S/O Shri N.Bhattacharya
R/O J-1/354, DDA Flats, Kalkaji,
New Delhi.
2. Shri Trilochan Singh
87, MIG Flats, Ashok Vihar,
Phase-4, Delhi-110052
3. Shri Inderjit Singh S/O late
Shri Govind Singh, A-3/207,
Janak Puri, New Delhi.
4. Shri Charanjit Singh
S/O Shri Ram Singh
R/O B-174, Indira Nagar, Delhi-33
5. Sh. S.K.Walia, S/O Sh.K.S.Walia,
C-42, Shakti Nagar Extension,
Delhi-52
6. Shri Surajmal S/O Late Sh.Birdhi
Chand, Flat No.2, Saubhagya Apartments
Sector 9, Rohini, Delhi.

..Applicants

(By Advocate Sh.Yatish Mohan)

VERSUS

1. State of Delhi through its
Chief Secretary Secretariat,
I.P.Estate, IOT, New Delhi.
2. The Secretary (Services)
Secretariat, Delhi.

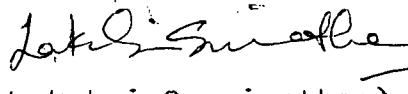
..Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J))

After hearing learned counsel for the applicants for some time, he seeks permission to withdraw the OA as it is incomplete. OA is accordingly disposed of as withdrawn, with liberty granted to the applicants to proceed in the matter, as advised, in accordance with law.


(S.A.T.Rizvi)
Member(A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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